

Adulteration in imported Chinese goods

†2745. SHRI VISHAMBHAR PRASAD NISHAD:

SHRIMATI KANAK LATA SINGH:

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether rice, salt and abrasive string used for kites (manjha) are being imported from China;

(b) if so, whether the Ministry is aware of adulteration of plastic in rice and salt and that the products like adulterated rice, salt imported from China are harmful for human consumption;

(c) whether the Ministry is aware of the harm caused due to the low quality of manjha; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (d) Details of import of salt from China during the last three years and the current year are as below:

Year	Qty. (Ton)	Val (Million USD)
2012-13	3328.15	0.40
2013-14	4292.88	0.48
2014-15	8400.46	0.98
2015-16	6405.08	0.70
(Apr. to Sep.)		

Note: Figures for 2015-16 (Apr to Sep) are provisional.

No incidence of adulterated salt has come to notice till date as per the report from the Food Safety and Standard Authority of India (FSSAI).

No import of rice from China has been reported during the last three years and current year (up to September, 2015). As per the data available in Food Import Clearance System (FICS) of FSSAI, no import of plastic rice has taken place from Delhi, Mumbai, Kolkata, Chennai, Cochin, and Tuticorin where FSSAI is present.

Further, no specific Exim Code for abrasive string used for kites (manjha) exists under Indian Trade Classification (Harmonised System); hence, import data and other related information regarding abrasive string used for kites (manjha) are not available.

(c) and (d) In view of the above, questions do not arise.

† Original notice of the question was received in Hindi.